

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †259**  
TO BE ANSWERED ON 24.06.2019

**TRIBAL SUB-PLAN FOR BIHAR**

†259. SHRIMATI RAMA DEVI:  
SHRI GIRIDHARI YADAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the funds allocated by the Union Government to Bihar under the Tribal Sub-Plan;
- (b) the details of works proposed to be undertaken under the said Tribal Sub-Plan;
- (c) the amount of funds remained unutilized out of the allocation to Bihar under the Tribal Sub-Plan till date;
- (d) the reasons for non-utilisation of the said funds;
- (e) whether the Government has conducted any investigation regarding the construction works undertaken under the Tribal Sub-Plan in Bihar by an independent agency;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI ARJUN MUNDA)

(a) to (d): Release of Tribal Sub-Plan (TSP) funds by Central Ministries / Departments to the States including Government of Bihar is a continuous process. Monitoring of Tribal Sub-Plan (TSP) has been mandated to MoTA since 2017. Funds released by Central Ministries / Departments during 2017-18 and 2018-19 to the Government of Bihar is at **Annexure 1**. Statement showing details of funds released to Government of Bihar and utilization reported by the State Government under the schemes of Ministry of Tribal Affairs (MoTA) during 2015-16 to 2018-19 is at **Annexure 2**. The State Government has not communicated the reasons for non-utilization of funds released by MoTA.

(e) to (g): Ministry of Tribal Affairs has not conducted any such investigation.

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Annexure 1 referred to in reply of part (a) to (d) of Lok Sabha Unstarred Question No. 259 for answer on 24-06-2019

Release to the State Government of Bihar during 2017-18

S.No.	Ministry Name	Name of the Scheme	Amount Sanctioned (Rs. in Lakhs)
1	Department of Agriculture, Cooperation and Farmers Welfare	National Food Security Mission	25.83
		National Mission on Horticulture	18
		National Mission on Oil Seed and Oil Palm	4.65
		National Project on Agro- Forestry	4.18
		Paramparagat Krishi Vikas Yojana	2.14
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	12.5
		Rainfed Area Development and Climate Change	1.47
		Rashtriya Krishi Vikas Yojna	78
		Sub - Mission on Agriculture Extension	32.01
		Sub- Mission on Seed and Planting Material	1.44
2	Department of Health and Family Welfare	Human Resources for Health and Medical Education	660.00
		National Rural Health Mission	3478.27
3	Department of Higher Education	RashtriyaUchhatar Shiksha Abhiyan (RUSA)	83.25
4	Department of Rural Development	National Rural Livelihood Mission (State Component)	7350.77
		Pradhan Mantri AwasYojna (PMAY)- Rural (Programme Component)	2796.16
5	Department of School Education and Literacy	National Programme of Mid Day Meal in Schools (Amount met from Gross Budgetary Support)	1771.48
		Rashtriya Madhyamik Shiksha Abhiyan (Programme Component)	278.37
		Sarva Shiksha Abhiyan	4576
6	Ministry of Drinking Water and Sanitation	Nation Rural Drinking Water Programme (State Component)	505.94
		SBM-Rural (State Component)	1194.5
7	Ministry of Housing and Urban Poverty Alleviation	PMAY-Urban (Other items of States/UTs Component)	663.6
8	Ministry of Labour and Employment	National Career Services	6.96
9	Ministry of Tribal Affairs	Development of Particularly Vulnerable Tribal Groups (PVTGs)	295.91
		Grants under proviso to Article 275(1) of the Constitution	991.89
		Post-Matric Scholarship	71.25
10	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	9647.61
	<b>Grand Total</b>		<b>34552.18</b>

**Release to the State Government of Bihar during 2018-19**

<b>S. No.</b>	<b>Ministry Name</b>	<b>Name of the Scheme</b>	<b>Amount Sanctioned (Rs. in Lakhs)</b>
1	Department of Agriculture, Cooperation and Farmers' Welfare	National Bamboo Mission	6.4
		National Food Security Mission	41.96
		National Mission on Horticulture	19
		National Project on Soil Health and Fertility	9.68
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	36.28
		Rainfed Area Development and Climate Change	1.26
		Rashtriya Krishi Vikas Yojna	160
		Sub - Mission on Agriculture Extension	24.58
		Sub- Mission on Agriculture Mechanisation	50
		Sub- Mission on Seed and Planting Material	15
2	Department of Animal Husbandry, Dairying and Fisheries	Integrated Development and Management of Fisheries	54.49
		Livestock Census and Integrated Sample Survey	2.75
		Livestock Health and Disease Control	199
3	Department of Health and Family Welfare	Human Resources for Health and Medical Education	1059
		National Rural Health Mission	2977.52
		National Urban Health Mission (Support from National Investment Fund)	6
4	Department of Higher Education	RashtriyaUchhatar Shiksha Abhiyan (RUSA)	11.25
5	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	11240.14
		Pradhan Mantri AwasYojna (PMAY)- Rural (Programme Component)	16128.49
6	Department of School Education and Literacy	National Programme of Mid Day Meal in Schools	2045.09
		Rashtriya Madhyamik Shiksha Abhiyan	158.49
		Sarva Shiksha Abhiyan	3876.19
7	Ministry of Drinking Water and Sanitation	National Rural Drinking Water Mission - Nation Rural Drinking Water Programme	330.73
		SBM-Rural (Programme Component)	2923.46
8	Ministry of Environment, Forests and Climate Change	Integrated Development of Wildlife Habitats (Funded from NCEF)-Development of Wildlife Habitats	50
9	Ministry of Housing and Urban Affairs	Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs Component)	182.81
		PMAY-Urban (Other items of States/UTs Component)	16.2
10	Ministry of Panchayati Raj	Capacity Building- Panchayat SashaktikaranAbhiyaan (PSA) / Rashtriya Gram Swaraj Abhiyan (RGSA)	5.44
11	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	4930.22
		Scheme for Adolescent Girls	0.33
<b>Grand Total</b>			<b>46561.76</b>

## Annexure 2

Annexure 2 referred to in reply of part (c) to (d) of Lok Sabha Unstarred Question No.259 for answer on 24-06-2019

Statement showing details of funds released to Government of Bihar and utilization reported by State Government under the schemes of Ministry of Tribal Affairs during 2015-16 to 2018-19

(Rs. in lakh)

Sl. No.	Scheme	2015-16		2016-17		2017-18		2018-19	
		Total Release	Utilization Reported	Total Release	Utilization Reported	Release	Utilization Reported	Release	Utilization Reported
1	Special Central Assistance to Tribal Sub-Plan	1368.26	0.00	743.74	0.00	0.00	0.00	0.00	0.00
2.	Grant under Article 275(1)	0.00	0.00	1467.58	1433.88	991.89	0.00	0.00	0.00
3.	Particularly Vulnerable Tribal Groups (PVTGs)	0.00	0.00	342.87	0.00	295.91	0.00	0.00	0.00
4.	Pre-Matric Scholarship	375.00	24.44	0.00	0.00	0.00	0.00	0.00	0.00
5.	Post Matric Scholarship	0.00	0.00	0.00	0.00	71.25	0.00	0.00	0.00